

Annexure – 7

Name of the corporate debtor: International Mega Food Park Limited; Date of commencement of CIRP: 28-02-2019; List of creditors as on: 16-05-2026

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Departement	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of State Tax	GOI	Excise and taxation Department	25.04.2019	3,31,07,416.98	2,22,65,865.00								1,08,41,551.98	-	
2	Commissioner of Custom	GOI	Ministry of Finance, UOI	12.03.2019	1,06,65,275.00	1,06,65,275.00								-	-	
3	Income Tax Department, Chandigarh	GOI	Deputy Commissioner of Income Tax	11.05.2026	77,03,910.00	-								-	77,03,910.00	The matter is under adjudication before Hon'ble NCLT, Chandigarh and Commisioner of Income Tax (Appeals).
					5,14,76,601.98	3,29,31,140.00								1,08,41,551.98	77,03,910.00	